

DIVISION BENCH
COURT - II

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/260(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS RAJESH SONTHALIA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Aparajita Rao, Adv.] For the Applicant

Ms. Swastika Roy, Adv.]

Ms. Tripti Agarwal] For RP Daulat Resolution Services Pvt. Ltd.

Mr. Joy Saha, Sr. Adv.] For the Personal Guarantor

Mr. Pankaj Agarwal, Adv.]

Ms. Muskan Agarwal, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. Let a copy of the Report of the Resolution Professional be furnished to the Ld. Counsel for the Personal Guarantor for his objections, if any, to be filed within 7 days.
3. List the matter for arguments on **19.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**